

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CAA-284/ND/2017

In the matter of :  
PIPL Managements Consultancy and  
Investments (P) Ltd

..PETITIONER

SECTION

Under Section 230-232

Order delivered on 28.8.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor: Mr. Anurudh Das & Mr. Kamal Sawhney, Advocates

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

The said matter was posted for clarifications on 28.8.2018. Learned Counsel for the petitioner is present. The petitioner is directed to produce the concerned Trust Deeds in relation to both the matters in CAA-385/ND/2017 & CAA-284/ND/2017, within a period of one week from today.

List on 18.9.2018.

— Sel —

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— Sel —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
28.8.2018